

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 247 OF 2015

Dated: 28th March, 2016

In the matter of :

M/s. Vandana Vidhyut Ltd.

...Appellant(s)

Versus

Chhattisgarh State Power Distribution Company Ltd.

...Respondent(s)

& Anr.

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **5.05.2016.**

COURT MASTER